GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA

UNSTARRED QUESTION NO:3382
ANSWERED ON:12.02.2014
RESERVATION FOR DISABLED PERSONS IN GOVERNMENT JOBS
Sule Supriya

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the details of reservation policy in Government jobs for disabled persons;

(b) the total number of public servants in various Government departments and public sector belonging to physically challenged persons;and

(c) the details of special assistance given to the disabled persons?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER`S OFFICE (SHRI V. NARAYANASAMY)

(a) In order to ensure adequate representation of persons with disabilities in services under the Government, the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995 provides that not less than three percent vacancies in each establishment shall be reserved for persons with disabilities. Of this, one percent each, shall be reserved for persons suffering from
(i) blindness or low vision;
(ii) hearing impairment;
(iii) locomotor disability or cerebral palsy in the posts identified for each disability.

(b) As per information received from various Departments/Ministries, the representation of persons with disabilities in services under the Central Government Departments/Ministries during the year 2011 was 12610.

Information about the representation of persons with disabilities in Public Sector Undertakings is not centrally maintained.

(c) Ministry of Social Justice & Empowerment has been implementing a scheme of assistance to disabled persons for purchase/funding of aids/appliances under section 42 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 to provide aids and appliances to persons with disabilities through implementing agencies prescribed under the scheme.